

GOVERNMENT OF INDIA  
MINISTRY OF JAL SHAKTI,  
DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 1674**  
ANSWERED ON 01.08.2022

**CONSTRUCTION OF BARRAGE ON RIVER YAMUNA**

1674 DR. ASHOK BAJPA

Will the Minister of JAL SHAKTI be pleased to state:

- (a) whether the clearances for construction of the dam/barrage on river Yamuna at Agra and at other places in Uttar Pradesh have been given;
- (b) if so, the details thereof;
- (c) if not, the reasons therefor and the period of pendency of the proposal in that regard;
- (d) whether Government is aware that for want of a dam/barrage on river Yamuna, there is a threat to the stability of the foundation of the iconic Taj Mahal; and
- (e) if so, what initiatives for the construction of the dam/barrage have been taken by Government?

**ANSWER**

THE MINISTER OF STATE FOR JAL SHAKTI

(SHRI BISHWESWAR TUDU)

**(a) to (c)** Construction of dams/ barrages is planned, funded and implemented by the State Governments themselves, as per their own priorities and funds availability. Role of Government of India is limited to being catalytic, and providing technical assistance as well as partial financial assistance to selected projects under the ongoing schemes of the Ministry of Jal Shakti. However, Central Water Commission (CWC) under the Ministry of Jal Shakti undertakes techno-economic appraisal of medium and major irrigation projects proposed by the State Governments on inter-State river systems.

As per information available, the only dam/ barrage project proposal on river Yamuna in the State of Uttar Pradesh pertains to construction of a rubber dam 1.5 km downstream of Taj Mahal in Agra.

Further, it is informed by the Government of Uttar Pradesh that clearance from six different Departments/ Ministries is required in this regard. Out of these, clearance has been obtained from Inland Waterways Authority of India, Central Water Commission, Archeological Survey of India, and Taj Trapezium Zone Pollution (Prevention and Control) Authority. However, clearance from State Level Environment Impact Assessment Authority (SEIAA), Lucknow has not been granted against the application submitted in December, 2019. Further, in absence of clearance by SEIAA, clearance from National Mission on Clean Ganga (NMCG) sought by Government of Uttar Pradesh in March, 2019, has also not been issued.

**(d) & (e)** Archaeological Survey of India (ASI) has informed that there is no threat to the stability of the foundation of Taj Mahal. It is further informed by ASI that regular monitoring is done by ASI in this regard and that the monument is in a good state of conservation.

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